

OA 1171/41

Dt. 20.01.05

Hon. Mr. Justice S. R. Singh, VC.
Hon. Mr. S. C. Chaube, AM

Sri K. K. Mishra for the
applicant.

As cases of Sri D. C. Saxena,
counsel for respondents are adjourned
up to 28.01.05, list this case
on 31.01.05.

Name of Sri K. P. Singh may
be deleted as respondents counsel.

AM

VC

AM

31.1.05

Hon Mr Justice S.R. Singh, VC
Hon Mr S.C. Chaube AM

None for the applicant-

As Sri D.C. Saxena learned counsel for the
respondents prays for and granted 04 weeks and
~~10 more~~ ~~10 more~~ no more time to file CA.

Deen Dayan

16.3.05

List for admission

on 11-4-05

Deen Dayan

AM

VC